

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

9.

C.P.(CAA)/157(MB)2022

IN

C.A.(CAA)/115(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **11.07.2024**

NAME OF THE PARTIES:

Art Capital (India) Private Limited

Vs.

Rajiv Kumar Assistant Director,  
Directorate of Enforcement

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

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**ORDER**

1. Mr. Hemant Sethi, Ld. Counsel for the Petitioner Company present. Mr. Tushar Wagh, Ld. Authorised Representative on behalf of the RD (WR) Regional Director, MCA present through VC.
2. Ld. Counsel for the Petitioner Companies seek time to file additional affidavit stating its connection, if any with DHFL.
3. List this matter for further consideration on **12.07.2024**.

Sd/-

ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)